



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/597/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Member,  
MACT, Cachar.

Dated Guwahati the <sup>th</sup>24 January, 2020.

Sub: **Casual leave and restricted holiday.**

Ref:- Your letter No. SMACT/14/I/5/44 Dated, 20<sup>th</sup> January, 2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.01.2020 and casual leave on 18.01.2020, has been granted/~~rejected~~.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-93/98/598/A, dated 24.1.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

